Annexure – 4

Name of the corporate debtor: RSJ Developers Private Limited; Date of commencement of CIRP:01.10.2021 (Order served to IRP dated 06.10.2021); List of creditors as on: 24.11.2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

S.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Aone Greenfield Private Limited		19.10.2021	63,658,741.00	63,658,741.00			No	90.51%		-	-	-	Since the books of accounts have not been provided by the Corporate Debtor to the deemed Resolution Professional,the amount of claim is verified as per the documents provided by the claimant.
2	Hind Filters Private Limited		08.11.2021	6673422	6673422			No	9.49%					Since the books of accounts have not been provided by the Corporate Debtor to the deemed Resolution Professional,the amount of claim is verified as per the documents provided by the claimant.
				70,332,163.00	70,332,163.00									